

P.V.KUNHIKRISHNAN, J

W.P.(C.) No. 11278 of 2021

Dated this the 11th day of May, 2021

O R D E R

For information purpose only

Admit. The Asst. Solicitor General of India takes notice for respondents 1 to 3. Urgent notice by speed post to respondent Nos. 4 to 7. The petitioners will also take steps to send notice through email to respondent Nos. 4 to 7.

2. There are two interim reliefs prayed in this writ petition. The 2nd prayer is to stay the operation of the certificate granted as per the certificate No. DIL/3/1/2020-THI pending disposal of the writ petition. According to the senior counsel who appeared for the petitioners, submitted that Ext.P2 is the script of a cinema which is to be telecasted in OTT platform based on the above certificate. According to the senior counsel, the contents in Ext.P2 is highly defamatory to the Roman Catholic Christians. The senior counsel takes me through some of the scenes in Ext.P2 script. It is submitted

that there are defamatory statements about nuns. I don't want to make any observation about the contents of Ext.P2 script. Admittedly, it is a pandemic situation. The entire State is under lock down. The apprehension of the petitioners is that if the cinema by name 'Aquarium' is released in the online platform, it will damage the sentiments of the petitioners and their community. This is a matter to be heard in detail. The jurisdiction of this Court is also to be decided in detail. I think an interim order can be passed in the facts and circumstances of this case. I also taken note of the submission from the senior counsel that there is no appellate remedy against the above order.

3. Hence, all further proceedings based on certification granted as per certificate No.DIL/3/1/2020-THI dated 4.3.2020 is stayed for a period of two weeks.

Post on 20.5.2021.

Hand over.

Sd/-
P.V.KUNHIKRISHNAN, JUDGE

SKS

EXHIBIT P2 - TRUE COPY OF THE SCRIPT OF THE MOVIE 'PITHAVINUM PUTHRANUM' PUBLISHED IN MALAYALAM.

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